

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

**DATED: ALLAHABAD: JULY 20, 2012**

**No. 1617 /DR(S)/2012**

Sri **Ashok Kumar Singh-VIII**, Additional Civil Judge, Junior Division, Shahjahanpur is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Shahjahanpur vice Sri Alok Kumar Singh.

**No. 1618 /DR(S)/2012**

Sri **Alok Kumar Singh**, Judicial Magistrate, First Class, Shahjahanpur to be Additional Civil Judge, Junior Division, Shahjahanpur.

**No. 1619 /DR(S)/2012**

Sushri **Poonam Singh**, Additional Civil Judge, Junior Division, Shahjahanpur is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Shahjahanpur vice Sri Manoj Kumar-I.

**No. 1620 /DR(S)/2012**

Sri **Manoj Kumar-I**, Judicial Magistrate, First Class, Shahjahanpur to be Civil Judge, Junior Division, Shahjahanpur vice Sri Deepak Yadav.

**No. 1621 /DR(S)/2012**

Sri **Deepak Yadav**, Civil Judge, Junior Division, Shahjahanpur to be Civil Judge, Junior Division, Jalalabad (Shahjahanpur) in the newly created court under G.O. NO. 2783/VII-Nyay-2-07-202(25)/76 T.C. dated 28.01.2008.

**BY ORDER OF THE COURT,**

sd/-

**(ANANT KUMAR)  
REGISTRAR GENERAL**

**No. 285/DR(S)/2012 Dated: Allahabad : July 20, 2012**

Copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Registrar, High Court, Lucknow Bench, Lucknow . (Information available on E-mail)..
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judges, Shahjahanpur. (Information available on E-mail).

The officers mentioned above shall handover charge of their present post and shall proceed to take over charge of their new posting on the day of inauguration.

The Certificates of handing and taking over charge may please be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the

Court on the charge certificates.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

8. Sri Deepak Yadav, Civil Judge, Junior Division, Shahjahanpur.

The officer mentioned above shall handover charge of his present post and shall proceed to take over charge of his new posting on the day of inauguration.

9. The District Magistrate, Shahjahanpur.  
10. The Treasury Officer, Shahjahanpur.  
11. Mahalekhakar(Lekha Evam Hakdari-2/Audit-2), U.P.,Allahabad.  
12. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.  
13. The Registrar (Confidential), High Court, Allahabad.  
14. The Officer on Special Duty (Computer)/ In charge Computer Centre, High Court, Allahabad  
15. The Joint Registrar (Budget), High Court, Allahabad.  
16. The Joint Registrar(Inspection),High Court, Allahabad.  
17. The Joint Registrar(Misc.),High Court, Allahabad.  
18. The Deputy Registrar(G.),High Court, Allahabad with the request to take necessary steps regarding Class-III & Class-IV employees..  
19. The Section Officer (Admin.A-3) Section, High Court, Allahabad.  
20. The Section Officer (Admin.H) Section, High Court, Allahabad.  
21. The Section Officer (Admin. C) Section, High Court, Allahabad  
22. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.  
23. P.S. to Hon'ble Administrative Judge, Shahjahanpur. (Information available on E-mail).

**BY ORDER OF THE COURT.**

**sd/-**

**(VIRENDRA KUMAR SRIVASTAVA)  
DEPUTY REGISTRAR (SERVICES)**